

**DECEMBER, 2022**

**SCHEDULE-II**

**[See Rule 3(2)]**

**Form 1**

**List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Ex. P-801/22	Bhagaban Mohapatra Construction Enners Pvt. Ltd-Vs-General Oil corporation Ltd.	Rahul Ray	8596028005	<a href="mailto:rahulray2207@gmail.com">rahulray2207@gmail.com</a>	19.12.2022	19.12.2022
			Ex.P-804/22	Shiram Transport Finance Company –Vs- Ranjan Dash and another	Md. .Riaz	9439504593	<a href="mailto:Mdriaz1978@gmail.com">Mdriaz1978@gmail.com</a>	20.12.2022	20.12.2022
			Ex.P-805/22	Shriram Transport Finance Company-Vs- Santosh Kumar Moharana and another	Md. .Riaz	9439504593	<a href="mailto:Mdriaz1978@gmail.com">Mdriaz1978@gmail.com</a>	20.12.2022	20.12.2022
			Ex.P-806/22	Shriram Transport Finance company-Vs-	Md. .Riaz	9439504593	<a href="mailto:Mdriaz1978@gmail.com">Mdriaz1978@gmail.com</a>	20.12.2022	20.12.2022

				Sumitra Nandan Mohanty and another					
			Ex.P-807/22	Shriram Transport Finance company-Vs-Prativa Mishra and another	Md. .Riaz	9439504593	<a href="mailto:Mdriaz1978@gmail.com">Mdriaz1978@gmail.com</a>	20.12.2022	20.12.2022
			Ex.P-808/22	Shriram Transport Finance company-Vs-Sk. Nusrat Ali Rizbi and another	Md. .Riaz	9439504593	<a href="mailto:Mdriaz1978@gmail.com">Mdriaz1978@gmail.com</a>	20.12.2022	20.12.2022
			Ex.P-809/22	M/s Laxmi Industries –Vs- The Executive Engineer and another	S.Padhi	943766662	<a href="mailto:subhrajeejena@gmail.com">subhrajeejena@gmail.com</a>	20.12.2022	20.12.2022
			C.S (III)-212/22	State Bank of India –Vs-See Ram Service Centre and another	S.Sarangi	9777158309	Subratasarangi.2010@rediffmail.com	20.12.2022	20.12.2022
			C.S (III)-213/22	State Bank of India –Vs-Fone Home and another	S.Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	22.12.2022	22.12.2022
			C.S (III)-214/22	State Bank of India –Vs-SPM Industries and another	S.Sahoo	9861590653	<a href="mailto:Susamasahoo789@gmail.com">Susamasahoo789@gmail.com</a>	22.12.2022	22.12.2022
			C.S (III)-215/22	Union Bank of India-Vs-M/S Knight Height Foods and another	D.Ray	9040451044	<a href="mailto:Talk2lalatendu@gmail.com">Talk2lalatendu@gmail.com</a>	26.12.2022	26.12.2022
			C.S (III)-216/22	Union Bank of India-Vs-M/S Knight Hyatt and another	D.Ray	9040451044	<a href="mailto:Talk2lalatendu@gmail.com">Talk2lalatendu@gmail.com</a>	26.12.2022	26.12.2022
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 32/2022	IREL (India)Ltd. Vs ATLAS Transformer India Ltd.	Sri Suryanarayan Samantray	9437123105	NA	17.12.2022	17.12.2022
			CS	Bank of Baroda	Sri Nilakantha	9437109125	NA	23.12.2022	23.12.2022



**Form 2****List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	Cs 138/2022	ICICI Bank Ltd. Vs Manoj Tarei	B.B Mishra	17.08.2022	26.12.2022
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 31/2022	ICICI Bank Ltd. Vs Satyaban Pandey	Sri S.N Pattnaik	25.11.2022	21.12.2022
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

**Form 5****List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	CS No.145/2022	Aayagiri Nagaraju vrs. Kalinga Software Pvt. Ltd.	Sr Pramod Kumar Pattnaik	22.06.2022	15.12.2022
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS (III) 71/2021	Punjab & Sind Bank vs Sri Sanjeev Ku Chinara & another	A.K Das vs None	18.01.2020	03.12.2022
			CS (III) 3291/2014	Sree Balaji coal Traders Ltd. Vs Grewal Associates (P) Ltd.	G.K Dash Vs P.C Mohapatra & associates (D- 1),G.P Mohanty & associates (D- 2	27.03.2014	05.12.2022
			CS (III) 3292/2014	Sree Balaji coal Traders Ltd. Vs Grewal Associates (P) Ltd.	G.K Dash Vs P.C Mohapatra & associates (D- 1),G.P Mohanty & associates (D-	27.03.2014	05.12.2022

					2)		
			CS (III) 24/2018	SBI,Niali vs Shantilata Malik and others	S.C Biswal & associates vs None	17.01.2018	15.12.2022
			CS (III) 140/2019	Union Bank of India ,Jagatpur ,Cuttack Vs M/S Jeevdani Enterprises	R.C Ojha vs None	29.03.2019	17.12.2022
			CS (III) 384/2017	Canara Bank ,SME Jagatpur Branch , vs. Sri Tapan Jena	S.K Mohanty Vs. None	08.12.2017	20.12.2022
			CS (III) 472/2018	Pun jab National Bank ,Buxibazar vs M/s Jagatrupr Enterprises and another	A.K Dwibedy Vs. None	24.12.2018	20.12.2022
			CS (III) 16/2018	Canara Bank ,choudwar branch vs. Sri Satyajit Das & another	S.K Mohanty Vs None	06.01.2018	21.12.2022
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 56/2021	Banamali Panigrahy Vs Branch Manager PNB	S.Ram kumar Vs Bijaya Pattnaik	20.04.2021	19.12.2022
			CS 102/2020	Canara Bank vs Naina Traders	Nilakantha Das Vs Ramesh Pradhan	10.08.2020	21.12.2022
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	ARB P No-36 Of 2020	M/S Rajesh Mohanty Construction Vrs. Central Public Works Department and others	Sri S.S Rao and associates vrs Sri P.K Parhi ,ASGI and Sri Prasanta Kumar Das,CGC	22.06.20	Nil	17.12.22	730 days	Allowed on contest against the O.Ps			
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	ARB P 13/17	Brahmani River Pellets Ltd. BBSR ,Odisha Vs ARSS Infrastructure Projects Limited	Sri S.Rath & associates vs Sri D.K Dwibedy & associates	06.12.2017	Nil	22.12.2022	1835days	Contested			
			CS (III) 419/18	Smt Shucila Choudhury Vs Nirupama Senapati	Sri A.K Mishra Vs. Sri P.K Paikray & associates	16.11.2018	Nil	24.12.2022	1493 days	Contested			
			CS (III) 78/20	State Bank Of India Vs M/S Renubala Industries & another	Sri S. Sarangi vs Sri S.R Pattanayak & associates	29.02.2020	Nil	26.12.2022	691 days	Contested			
			Cs	Union	Sri D.	20.01.2021	Nil	27.12.20	356 days	Contested			

			(III) 74/21	Bank of India ,Mangalab ag ,Cuttack Vs Mrs Sasmia Das	Varadwaj vs Sri S. Behera & associates			22					
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 158/2 020	SBI Vs Nandi Dukhi Shyam	B.K Mohanty Vs D. Shankar Rao Acharya	26.08.2020	NA	19.12.20 22	2years 3 months & 23 days	contest			U/o 7 Ru 1 (2) CP
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**Form 7**

**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4613	Instituted-42 <u>Received on transfer-93</u> Total-135	93	4655	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1324	Instituted-30 <u>Received on transfer-84</u> Total-114	35	1403	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	160	10	25	145	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	318	Instituted-5 <u>Received on transfer-1</u> Total-6	9	315	
<b>TOTAL</b>			<b>6415</b>	<b>265</b>	<b>162</b>	<b>6518</b>	